

Law Department

Legal Remembrancer

High Court (Administrative - only funding support, post creation)

Law A (Administrative)

Law B (Legal Affairs and Legislative)

Meghalaya State Law Commission

Advocate General

High Court Legal Service Committee

Meghalaya State Legal Services Authority (MSLSA)

Meghalaya State Judicial Academy

District Courts (8)

Deputy Commissioner Courts (3)

District Council Courts (3)

Public Prosecutor (High Court)

Public Prosecutors (11 Districts & 3 Districts Council Courts)

District and Sessions Judge

Chief Judicial Magistrate

Munsiff

Juvenile

Additional Public Prosecutors

Assistant Public Prosecutors

Sub Division Court

LAW DEPARTMENT ORGANISATIONAL CHART

